

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2016 & IA NO. 389 OF 2016
APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016
APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016
APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016
APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016
APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016
APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016
APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016

Dated: 14th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

:2:

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

:3:

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

APPEAL NO. 183 of 2016 & IA NO. 396 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

APPEAL NO. 185 of 2016 & IA NO. 399 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

APPEAL NO. 186 of 2016 & IA NO. 401 of 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. H.S. Jaggi
Ms. Deepa Chawan
Ms. Reshmarani N.

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. S.R. Pandey, Legal Adviser for R-1

Mr. Subhash Chandran K.R.

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

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ORDER

We have heard learned senior counsel for the Appellant.

List these matters for further hearing on **19.12.2016 at 12.00 Noon.**

(I.J. Kapoor)
Technical Member
mk/vt

(Justice Ranjana P. Desai)
Chairperson